

(28)

CENTRAL ADMINISTRATIVE TRIBUNAL  
PRINCIPAL BENCH

OA No.716/1998

New Delhi this the 7th day of January, 2003

Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)  
Hon'ble Shri V. Srikantan, Member (A)

Shri P.K. Sharma,  
S/O Shri R.S. Sharma,  
Commercial Research Officer  
(Rates), Railway Board,  
New Delhi. ....Applicant

(By Advocate Shri B.S. Mainee )

VERSUS

Union of India : Through

1. The Secretary,  
Ministry of Railways,  
Rail Bhawan, New Delhi.
2. The General Manager,  
Central Railway, Bombay V.T.  
Mumbai.
3. The Divisional Railway Manager,  
Central Railway, Sholapur.

(By Advocate Shri E.X. Joseph, learned  
sr. counsel with Shri Rajinder  
Khatter )

....Respondents

O R D E R (ORAL)

(Hon'ble Smt. Lakshmi Swaminathan, Vice Chairman (J)

Shri B.S. Mainee, learned counsel submits that he  
does not wish to press OA any longer as he has not  
received any further instructions from the applicant.

2. In the above circumstances, OA 716/1998 is  
dismissed as withdrawn.

V. Srikantan  
( V. Srikantan )  
Member (A)

Lakshmi Swaminathan  
( Smt. Lakshmi Swaminathan )  
Vice Chairman (J)

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